

# ORISSA HIGH COURT

## FILING REPORT AS ON :21/02/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/7619/2025	ROJESH NAYAK VS C.G.M(TECH) AND REGIONAL OFFICER NATIONAL HIGHWAY AUTHORITY OF INDIA, BBSR//	KUMRBAR NAYAK VS	// (	
2	D-ARBP/7659/2025	ASR ENGINEERING AND PROJECT LTD. VS NALCO, BBSR	AMIT PRASAD BOSE VS	// ( //	
3	D-BLAPL/5702/2025	SRIDHAR MALLICK VS STATE OF ODISHA	PREMRAJ GOUDA VS	// ( //	AOR20220003157C202500001
4	D-BLAPL/5703/2025 BLAPL/2129/2025	CHAUDHARI @ CHAUDHURI DHIBAR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GHASIPURA /171 /2024 A.D.J.,ANANDAPUR(Kendujhar) ST/0000080/2024	AOR20220001631C202500054
5	D-BLAPL/5704/2025 BLAPL/2134/2025	SASHIKANTA BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	ANGUL TOWN /33 /2025 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul ) GR/0000070/2025	AOR20220000371C202500045
6	D-BLAPL/5705/2025 BLAPL/2131/2025	HUKKA @ KHAGESWAR BEHERA VS STATE OF ODISHA	DHANANJAYA MUND VS	DERABIS /60 /2024 ASST.SESIONS JUDGE(STC),KENDRAPARA(Kendrapara ) ST/0000024/2024	
7	D-BLAPL/5709/2025 BLAPL/2135/2025	SALIM SAHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /1 /2025 J.M.F.C.,SORO(Baleshwar) CT/0000002/2025	
8	D-BLAPL/5710/2025 BLAPL/2138/2025	SALIM SAHA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	SORO /1083 /2024 J.M.F.C.,SORO(Baleshwar) CT/0001761/2024	
9	D-BLAPL/5712/2025 BLAPL/2140/2025	PABAN GARU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /34 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0000075/2025	
10	D-BLAPL/5715/2025	SATRUGHAN BISWAL @ SANU @ SUNITH @ JAGA VS STATE OF ODISHA	SUSANTA KUMAR MISHRA VS	DEOGARH /134 /2007 ( //	
11	D-BLAPL/5718/2025	UTSAB MALIK VS STATE OF ODISHA	ANIRUDHA DAS VS	BANIGOCHA /129 /2024 ( //	

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12	D-BLAPL/5719/2025	JANMEJAYA JENA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	LAXMISAGAR P.S. /597 /2024 () //	
13	D-BLAPL/5721/2025	GOVIND SINGH VS STATE OF ODISHA	KARUNAKAR GAYA VS	/ /0 () //	
14	D-BLAPL/5723/2025	ALOK RANJAN DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	SINAPALI /332 /2024 () //	
15	D-BLAPL/5725/2025 BLAPL/2123/2025	RUSABA JAL @ RUSHAB JAL @ RUSHUBA JAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BARGARH RURAL /131 /2024 SPECIAL JUDGE (POCSO), BARGARH(Bargarh ) Spl/0000019/2024	
16	D-BLAPL/5728/2025	RAMAKANTA BISWAL VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	KOREI /187 /2020 () //	
17	D-BLAPL/5730/2025	MAHESWAR BHOI @ DAS VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	BASELI SAHI PS /231 /2024 () //	
18	D-BLAPL/5732/2025	TUFAN NAIK VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /1073 /2024 () //	
19	D-BLAPL/5735/2025	NASIR HUSSAIN KHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	SINAPALI /332 /2024 () //	
20	D-BLAPL/5736/2025	RAJESH SETHI VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	JHARSUGUDA /375 /2023 () //	
21	D-BLAPL/5737/2025	JITENDRA SAHU VS STATE OF ODISHA	SITIKANT MISHRA VS	BINIKA /49 /2020 () //	
22	D-BLAPL/5744/2025	MD. SHAJID VS STATE OF ODISHA	SAILAZA NANDAN DAS VS	/ /0 () //	
23	D-BLAPL/5746/2025	BHIMASEN MAJHI @ BHIMA	PRANAYA KUMAR DASH	RAMACHANDRAPUR /338 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/5747/2025	BILAO @ AKASH DAS	PRADEEP KUMAR PRADHAN	MALGODOWN /177 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/5749/2025	PRASAD GANTA	JYOTIRMAYA SAHOO	R.UDAYAGIRI /156 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/5750/2025	SWOPNA DALAI	JYOTIRMAYA SAHOO	RAMAGIRI /2 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/5752/2025	PRASANNA KUMAR PRADHAN @ PINTU	JYOTIRMAYA SAHOO	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/5753/2025	JUNESH RAITA @ RAITO	SIDHARTHA SANKAR RAY-2	ADVA /63 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/5754/2025	RANU BANIA	JYOTIRMAYA SAHOO	R.UDAYAGIRI /156 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/5756/2025	RAMA KRUSHNA NAHAK @ BULU	SIDHARTHA SANKAR RAY-2	BERHAMPUR SADAR /296 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/5762/2025	PITAMBAR @ PITAM MUDULI @ KHILLA	JUGALA KISHORE PANDA	CHITRAKONDA /149 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/5763/2025	MANUEL ANANDA	DR BINOD KUMAR MISHRA	R.UDAYAGIRI /167 /2024	AOR20220001616C202500025
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/5766/2025	SUNIL KUMAR PRADHAN @ SUNIL PRADHAN	PRADEEP KUMAR MOHAPATRA	ANGUL SADAR PS /624 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/5767/2025	DHARMANANDA @ DHARAMA MALLIK	PRAMOD KUMAR JENA	SINGLA /15 /2025	
		VS	VS	()	

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35	D-BLAPL/5770/2025	STATE OF ODISHA RAKESH VS	DIPTI RANJAN BHOKTA VS	// MACHHKUND /31 /2022 ()	
36	D-BLAPL/5771/2025	STATE OF ODISHA RAJESH SONI VS	UMA SHANKAR PATEL VS	// HEMGIR /92 /2023 ()	AOR20220000263C202500015
37	D-BLAPL/5775/2025	STATE OF ODISHA SOUDAGAR DAS VS	BINAYA BHUSAN ROUTRAY VS	// DELANGA /283 /2024 ()	
38	D-BLAPL/5777/2025	STATE OF ODISHA HRUSHIKESH PATRA VS	AMITAV TRIPATHY VS	// KANTAMAL /81 /2023 ()	
39	D-BLAPL/5784/2025	STATE OF ODISHA SIDHANT MALLICK VS	PREMRAJ GOUDA VS	// // ()	AOR20220003157C202500002
40	D-BLAPL/5787/2025	STATE OF ODISHA SAMIRA NAIK @ SAMEER NAYAK VS	ASHOK KUMAR PRADHAN VS	// BHANJANAGAR /1262 /2024 ()	AOR20220001591C202500009
41	D-BLAPL/5791/2025	STATE OF ODISHA NABIN KISHOR PRADHAN @ NABIN KISHOR PADHAN VS	ANILU KHANSAMA VS	// CHARMAL /14 /2025 ()	
42	D-BLAPL/5794/2025	STATE OF ODISHA DAYANIDHI MAJHI VS	RAKESH BEHERA VS	// KARLAPAT /30 /2024 ()	
43	D-BLAPL/5795/2025	STATE OF ODISHA HEM SINGH MAURYA VS	BIJAYA KUMAR RAGADA VS	// KORAPUT TOWN /294 /2024 ()	
44	D-BLAPL/5797/2025	STATE OF ODISHA LADU KISHOR PRADHAN VS	BIJAYA KUMAR PARIDA 2 VS	// SARANGADA /23 /2025 ()	AOD20220001998C202500012
45	D-BLAPL/5800/2025	STATE OF ODISHA BIBHUDUTTA BISWAL VS	RAKESH BEHERA VS	// CYBER CRIME AND ECONOMIC OFFENCES, RAURKELA /1 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/5802/2025	SANKARSAN BARIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAIKANI-DIHI /29 /2025 () //	
47	D-BLAPL/5803/2025	MUKUNDA NAIK @ KIRKADU @ MAKUNDA NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	KUNDHEIGOLA /196 /2024 () //	
48	D-BLAPL/5804/2025	ISWAR KULESIKA VS STATE OF ODISHA	MANORANJAN PADHY VS	NARAYANPATNA /51 /2020 () //	AOD20220003086C202500052
49	D-BLAPL/5808/2025	NAINA @ JAYAPRAKASH MALIK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	PATTAMUNDAI MODEL /356 /2024 () //	
50	D-BLAPL/5811/2025	BIKESWAR SA VS STATE OF ODISHA	GOURI MOHAN RATH VS	LAKHANPUR /8 /2025 () //	AOR20220001651C202500002
51	D-BLAPL/5813/2025	SOUMYARANJAN NAYAK @ SALAN @ SAYAN VS STATE OF ODISHA	PRASANT KUMAR SAHOO VS	MOTANGA /160 /2024 () //	
52	D-BLAPL/5817/2025	DEEPAK YADAV VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BRAJARAJNAGAR /118 /2023 () //	
53	D-BLAPL/5818/2025	BHABAGRAHI PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KABISURYANAGAR /105 /2025 () //	
54	D-BLAPL/5819/2025	SAIDRAK GAMANGO @ SAIDROKA GAMANGO VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /332 /2021 () //	
55	D-BLAPL/5820/2025	DILLIP BATHRE VS STATE OF ODISHA	TRILOCHAN NANDA VS	barpalli /250 /2024 () //	
56	D-BLAPL/5823/2025	LOKANATH MANDAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /332 /2021 () //	
57	D-BLAPL/5830/2025	TITAS MANDAL	JYOTIRMAYA SAHOO	SURADA /45 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/5831/2025	KAIBATI DEHURI	AMULYA RATNA PANDA	PHULBANI SADAR /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/5834/2025	RAHUL SAMAL	AMULYA RATNA PANDA	RAIBANIA /157 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/5835/2025	JOHN KHADIA @ JON KHADIA	PRAMOD RANJAN BEHERA	BRAJARAJNAGAR /68 /2024	AOD20220003518C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/5836/2025	SANGRAM KESORI PRADHAN	AMULYA RATNA PANDA	TIKABALI /15 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/5837/2025	BIRAJA THAKUR SINGH	AMULYA RATNA PANDA	JHARSUGUDA GRPS /4 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/5838/2025	BIJAYA KUMAR BARIK	AMLAN SHAKTI PAUL	NAIKANI-DIHI /29 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/5840/2025	HIRANYA GHADAI	JAYADEBA BEHERA	TANGI (KHURDA) /37 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/5842/2025	ASHOK KUMAR MOHANTY	ACHYUTANANDA PATTANAIAK	BEGUNIA P.S. /40 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/5845/2025	AMIR KHAN	RAJESH RANJAN SAHOO	DHENKANAL SADAR /642 /2024	AOD20240000612C202500009
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/5854/2025	SAFIKUL SK. @ KHOKAN	DEVASHIS PANDA	SPL.TASK FORCE /35 /2021	AOR20220001247C202500036
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/5855/2025	ARBINDA KUMAR SONI	BHARAT BHUSAN ROURAY	SECTOR-7 /156 /2024	
		VS	VS	()	

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69	D-BLAPL/5856/2025	STATE OF ODISHA SRIDHAR DAS VS	PRASHANTA KUMAR NAYAK VS	// BANSADA /327 /2024 ()	AOD20240000333C202500021
70	D-BLAPL/5860/2025	STATE OF ODISHA MIKI @ GYAN BIKASH NAIK VS	BHARAT BHUSAN ROURAY VS	// ANGUL TOWN /962 /2024 ()	
71	D-BLAPL/5861/2025	STATE OF ODISHA ASHUTOSH MOHAPATRA @ MAHAPATRA VS	BIJAYA KUMAR RAGADA VS	// ANGUL TOWN /33 /2025 ()	
72	D-BLAPL/5862/2025	STATE OF ODISHA AMANJAYA NAYAK VS	SULOCHANA PATRO VS	// BAIDYANATHPUR /518 /2024 ()	
73	D-BLAPL/5863/2025	STATE OF ODISHA PRUTHWIRAJ TRIPATHY VS	BIJAY KUMAR BEHERA VS	// TOMANDO /36 /2025 ()	
74	D-BLAPL/5865/2025	STATE OF ODISHA PRATAP KUMAR DIGAL VS	NIKUNJA KUMAR ROUT VS	// TOMANDO /36 /2025 ()	
75	D-BLAPL/5872/2025	STATE OF ODISHA AMANJAYA NAYAK VS	SULOCHANA PATRO VS	// BAIDYANATHPUR /463 /2024 ()	
76	D-CMAPL/7636/2025	STATE OF ODISHA RABINDRA KUMAR BEHERA VS	TUKUNA KUMAR MISHRA VS	// // ()	
77	D-CMP/7536/2025	STATE OF ODISHA MAKARADHWAJ @ MAKARDHWAJ BISWAL VS	AJAY KUMAR NANDA VS	// // ()	
78	D-CMP/7575/2025	JUDHISTIR BISWAL UDAYANATH NAYAK VS	SIVA SANKAR CHAINI VS	// // ()	
79	D-CMP/7591/2025	LAXMIDHAR NAYAK DIBAKAR MISHRA VS	TRILOCHAN PANIGRAHI VS	// // ()	
		LAXMIDHAR MISHRA		//	

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80	D-CMP/7600/2025	MUKUL KUMAR VS LAXMIDHAR SAMANTARAY	SAIBRATA RATH VS LAXMIDHAR SAMANTARAY	// 0 //	
81	D-CMP/7608/2025	NANDAKISHORE PANIGRAHI VS LOKANATH PANI	MANORANJAN PADHI VS LOKANATH PANI	// 0 //	
82	D-CMP/7633/2025	DEBENDRA KUMAR MAHUNTA @ MOHANTA VS UPENDRA KUMAR MAHUNTA	SEETARAM JENA VS UPENDRA KUMAR MAHUNTA	// 0 //	
83	D-CMP/7662/2025	SASMITA SWAIN VS LAGNAZEETA RAY	KALPATARU MISHRA VS LAGNAZEETA RAY	// 0 //	
84	D-CMP/7676/2025	LOBHAMANI PATRA @ LOBHAMANI MARTHA VS MAHA ZURUN NISHA	MANAS RANJAN BAUG VS MAHA ZURUN NISHA	// 0 //	AOR20220002374C202500034
85	D-CMP/7679/2025	MANBODH SAHU VS JAYLAL BHUE	ABHILASH MISHRA VS JAYLAL BHUE	// 0 //	
86	D-CMP/7685/2025	ARABINDA DEY VS KARUNA DEY @ SAHA	DWARIKA PRASAD MOHANTY VS KARUNA DEY @ SAHA	// 0 //	
87	D-CMP/7696/2025	RAMAMANI MALLIK VS JAGANNATH MALLIK	VIVEKANANDA JENA VS JAGANNATH MALLIK	// 0 //	
88	D-CMP/7701/2025	BICHITRANANDA SAHOO VS ANASUYA PANDA	TUSAR KUMAR MISHRA VS ANASUYA PANDA	// 0 //	
89	D-CMP/7711/2025	BICHITRANANDA SAHOO VS ANASUYA PANDA	TUSAR KUMAR MISHRA VS ANASUYA PANDA	// 0 //	
90	D-CONTC/7532/2025 CONTC/924/2025	DR. SANJAY KUMAR PANDA VS ASWATHY S., IAS	ADV. VS ASWATHY S., IAS	// 0 //	
91	D-CONTC/7533/2025	DR. ANIL KUMAR SAHU	ADV.	//	

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	CONTC/925/2025	VS	VS	0	
		ASWATHY S., IAS		//	
92	D-CONTC/7547/2025	DURYODHAN MANTRI	ADV.	//	
	CONTC/926/2025	VS	VS	0	
		PURNA CHANDRA BARIHA,DISTRICT EDUCATION OFFICER,KEONJHAR		//	
93	D-CONTC/7556/2025	RAMESH CHANDRA MOHARANA	ASHOK KUMAR MOHANTY	//	
		VS	VS	0	
		SMRUTI RANJAN PRADHAN, IAS		//	
94	D-CONTC/7567/2025	BINOD BIHARI BAG	ADV.	//	
		VS	VS	0	
		ABOLI SUNIL NARAVANE,IAS		//	
95	D-CONTC/7571/2025	TARA PRASAD PATRA	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		KANHU CHARAN GHADEI,TAHASILDAR,KHURDHA		//	
96	D-CONTC/7573/2025	R.PADMAJA	BISWARANJAN MAHARATHA	//	
		VS	VS	0	
		SARAVANA VIVEK M.,IPS		//	
97	D-CONTC/7578/2025	PRADIP KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
		HARIHAR DEHURY,BLOCK EDUCATION OFFICER,HINDOL,DHENKANAL		//	
98	D-CONTC/7582/2025	RAMESH CHANDRA MAHAPATRA	ADV.	//	
		VS	VS	0	
		PRASANNA KUMAR SAMANTARAY,TAHASILDAR,KANTAPADA,CUTTACK		//	
99	D-CONTC/7585/2025	SUSHANTA KUMAR RATH	ADV.	//	
		VS	VS	0	
		PRAVEEN GARG,GENERAL MANAGER,NTPC,NEWDELHI		//	
100	D-CONTC/7602/2025	KRITI CHANDRA MAHANANDA	ADV.	//	
		VS	VS	0	
		CHANDRA SEKHAR PADHI,ENGINEER IN CHIEF,W.R.DEPT,BBSR		//	
101	D-CONTC/7604/2025	PARIMITA MISHRA	ADV.	//	
		VS	VS	0	
		MANOJ AHUJA,IAS		//	
102	D-CONTC/7605/2025	KANAKALTA SAHU	ADV.	//	
		VS	VS	0	

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103	D-CONTC/7606/2025	P.L.HARANADH,IRTS,CHAIRMAN,PARADEEP PORT TRUST,JAGATSINGHPUR PRAKASH KUMAR SAHOO VS	ADV. VS	// // 0	
104	D-CONTC/7620/2025	DEBASIS ROUT,TAHASILDAR,JAJPUR DEBASHISA KUMAR BABU VS	SAIBRATA RATH VS	// // 0	
105	D-CONTC/7631/2025	GAURV SHIVAJI ISALWAR,IAS DR. SUNIL KUMAR SAHU VS	ADV VS	// // 0	AOD20240000001C202500056
106	D-CONTC/7651/2025	BHUPENDRA SINGH POONIA, I.A.S., PRINCIPAL SECY, DEPTT. OF SKILL DEVELOPMENT AND TECHNICAL EDU. DILLIP KUMAR SAHU VS	SUDHASHREE PASAYAT VS	// // 0	AOR20250000161C202500001
107	D-CONTC/7656/2025	SHALINI PANDIT, COMMISSIONER CUM SECRETARY,HIGHER EDUCATION DEPTT. DURGA PRASAD MISHRA VS	BRAJAKISHORE SAHOO VS	// // 0	
108	D-CONTC/7673/2025	KRUSHNA CHANDRA NAYAK,OES,DISTRICT EDUCATION OFFICER,CUTTACK RAJENDRA KUMAR DEEPA VS	ADV. VS	// // 0	
109	D-CONTC/7674/2025	JYOTI RANJAN MISHRA,IAS KRUSHNA CHANDRA PANIGRAHI VS	ADV. VS	// // 0	
110	D-CONTC/7677/2025	BHUPENDRA SINGH PUNIA,COMM-CUM-SECRETARY,SKILL DEVELOPMENT AND TECHNOLOGY,BBSR SANDHYARANI LENKA VS	ADV. VS	// // 0	
111	D-CONTC/7681/2025	SHALINI PANDIT, IAS MAHENDRA KUMAR PATI VS	SABYASACHI MISHRA VS	// // 0	
112	D-CONTC/7686/2025	RAJESH PRABHAKAR PATIL,IAS SUNIT KUMAR PATRA VS	ADV. VS	// // 0	
113	D-CONTC/7699/2025	MIHIR KUMAR PANDA,SUPERINTENDENT OF POLICE,NABRANGPUR AJAY KETAN MOHANTY VS	ADV. VS	// // 0	
		MANOJ SATYAWAN MAHAJAN,COLLECTOR,SUNDARGARH		//	

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114	D-CONTC/7704/2025	IMTIHAN SAHA VS ARVIND AGRAWAL, IAS	BIDYALOK MOHAPATRA VS	// ()	
115	D-CONTC/7708/2025	LOKANATH SWAIN VS SUJAY KUMAR PATI,TAHASILDAR,CUTTACK	ALOK KUMAR MOHAPATRA VS	// ()	
116	D-CRLA/5722/2025	SANTOSH MALLIK @ BABULI VS STATE OF ODISHA	DALIRANI BEHURAY VS	UDALA /73 /1995 ()	
117	D-CRLA/5724/2025	JAGA @ JAGANNATH DAS @ JAGANATH DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CUTTACK SADAR /577 /2019 ()	
118	D-CRLA/5751/2025	THAKUR PRASAD BEHERA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	//0 ()	
119	D-CRLA/5776/2025	KALIA @ RANJAN @ BISWARANJAN DAS VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	CUTTACK SADAR /69 /2025 ()	
120	D-CRLA/5785/2025	BHAGABAN DAS @ BHAGABAN DASH @ BHAGABAN DASH VS STATE OF ODISHA	SURAJ KUMAR DASH VS	PANIKOILI /88 /2013 ()	AOD20240000012C202500036
121	D-CRLA/5806/2025	MADAN MOHAN MUDULI VS STATE OF ODISHA(VIG.)	PRASANTA KUMAR NANDA VS	VIGILANCE PS (BERHAMPUR) /46 /2017 ()	
122	D-CRLA/5814/2025	SATYA PRAKASH BEHERA VS STATE OF ODISHA(VIG.)	MANAS RANJAN BAUG VS	BHUBANESWAR VIGILANCE /33 /2006 ()	AOR20220002374C202500033
123	D-CRLA/5847/2025	DARSAN HARIBURU VS STATE OF ODISHA	SAROJ KUMAR BHUYAN VS	SARAT /35 /2018 ()	
124	D-CRLA/5858/2025	SAYAD JABID VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	TIHIDI /367 /2020 ()	
125	D-CRLLP/5699/2025	STATE OF ODISHA	UDIT RANJAN JENA, A.G.A.	DIGAPAHANDI /76 /2017	LOD20240000172C202500110

## ORISSA HIGH COURT

**FILING REPORT AS ON :21/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	CRLLP/13/2025	VS KRUSHNA CHANDRA PATRA@DILU	VS	AD-HOC A.D.J.(FTSC),BERHAMPUR(Ganjam) TR/0000015/2022	
126	D-CRLMC/5720/2025	BHASKAR SAHU @ BHASKAR CHANDRA SAHU VS STATE OF ODISHA	NIRANJAN PANDA VS	LALBAG /26 /2020 () //	
127	D-CRLMC/5739/2025	SANJAY GOUDA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	PATTAPUR (DIGAPAHANDI) /213 /2021 () //	
128	D-CRLMC/5743/2025	MAMATARANI JENA VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	KHURDA MODEL /454 /2022 () //	
129	D-CRLMC/5748/2025	MANTU ROURAY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHANDAGIRI P.S. /334 /2024 () //	
130	D-CRLMC/5773/2025	RAJENDRA KUMAR MOHANTY VS STATE OF ODISHA	RAMAKANTA PANDA VS	// () //	AOD20240000348C202500008
131	D-CRLMC/5778/2025	MONALISHA NAYAK VS BISWARANJAN MOHARANA	RAMAKANTA NAYAK VS	/ /0 () //	
132	D-CRLMC/5782/2025	IMRAN KHAN VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	MUDULIPODA /23 /2020 () //	
133	D-CRLMC/5789/2025	BIKRAM SAMANTARAY VS STATE OF ODISHA	NALINI KUMAR JENA VS	KHUNTUNI /11 /2021 () //	
134	D-CRLMC/5796/2025	SANATAN SAHOO VS STATE OF ODISHA	NIRANJAN PANDA VS	NAYAGARH /17 /2002 () //	
135	D-CRLMC/5799/2025	LILI NAYAK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /449 /2021 () //	
136	D-CRLMC/5825/2025	SANJAY MEHENA @ SANJAY MEHENA VS	JYOTIRMAYA SAHOO VS	/ /0 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/5827/2025	STATE OF ODISHA PRADESH KUMAR SAMANTRAY VS	ALOK KUMAR MOHAPATRA VS	// MAHILA P.S.(BBSR) /173 /2023 ()	
138	D-CRLMC/5833/2025	STATE OF ODISHA ASHISH KUMAR MAJHI VS	PRASANTA KUMAR MOHANTY (2) VS	// LALBAG /194 /2020 ()	AOD20220001936C202500006
139	D-CRLMC/5848/2025	STATE OF ODISHA AMZAD KHAN VS	UMA CHARAN MISHRA VS	// KOSAGUMUDA /132 /2023 ()	
140	D-CRLMC/5866/2025	STATE OF ODISHA NARAHARI BEHERA VS	BISHNU PRASAD PRADHAN VS	// MAHANGA /133 /2022 ()	
141	D-CRLMC/5867/2025	STATE OF ODISHA KSHYANA PRAVA BASTIA VS	ALOK KUMAR MOHAPATRA VS	// MAHILA P.S.(BBSR) /173 /2023 ()	
142	D-CRLMC/5868/2025	STATE OF ODISHA RABINDRA BASTIA VS	ALOK KUMAR MOHAPATRA VS	// MAHILA P.S.(BBSR) /173 /2023 ()	
143	D-CRLMC/5870/2025	STATE OF ODISHA SOUMYA RANJAN BASTIA VS	ALOK KUMAR MOHAPATRA VS	// MAHILA P.S.(BBSR) /173 /2023 ()	
144	D-CRLMP/5706/2025	STATE OF ODISHA SANTOSH KUMAR SAHU VS	BIJAYA KUMAR RAGADA VS	// //0 ()	
145	D-CRLMP/5707/2025	STATE OF ODISHA HIMANSHU HOTA VS	BIJAYA KUMAR RAGADA VS	// //0 ()	
146	D-CRLMP/5711/2025 CRLMP/267/2025	STATE OF ODISHA BIRENDRA KISHORE NAYAK VS	BIJAYA KUMAR RAGADA VS	// //0 ()	
147	D-CRLMP/5713/2025	STATE OF ODISHA JYOTI RANJAN PATI VS	BIJAYA KUMAR RAGADA VS	// //0 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMP/5740/2025	KUSHUMA BALA VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	/0 0 //	
149	D-CRLMP/5792/2025	RENUKA NAYAK VS STATE OF ODISHA	NALINI KUMAR JENA VS	/0 0 //	
150	D-CRLMP/5812/2025	SOUDAMINI ROUT VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	/0 0 //	
151	D-CRLMP/5828/2025	MOUSUMI NAYAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/0 0 //	
152	D-CRLMP/5850/2025	JAYANTI SAHOO VS STATE OF ODISHA	BISWABHUSAN DAS VS	/0 0 //	
153	D-CRLMP/5853/2025	KALIYUG HAREKRISHNA PRATIHARI VS STATE OF ODISHA	PRAGYAN NALINI NAYAK VS	/0 0 //	
154	D-CRLMP/5857/2025	DR. SHIVARAM PRASAD SINGH VS STATE OF ODISHA	SAGARIKA SAHOO VS	/0 0 //	
155	D-CRLMP/5864/2025	SIDHARTHA PRUSTY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/0 0 //	
156	D-CRLREV/5741/2025	BIRBAL POTAI VS STATE OF ODISHA	JNYANANANDA PANDA VS	/0 0 //	
157	D-FAO/7658/2025	PRAFULLA CH. MOHAPATRA VS SAPAN BIHARI PATI	SOUMYA MISHRA VS	// 0 //	
158	D-MACA/7552/2025	GOURA GOPAL DAS VS SAMBIT PATNAIK	BIRANCHI NARAYAN RATH VS	// 0 //	
159	D-MACA/7587/2025	M/S NEW INDIA ASSURANCE CO. LTD.,CUTTACK	G.P.DUTTA	//	

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		VS	VS	0	
160	D-MACA/7596/2025	KISHORI NAIK @ KISHORI CHOUDHURY D.M.,SBI GENERAL INSURANCE CO. LTD., KHURDA	SOMNATH ROY	//	
		VS	VS	0	
161	D-MACA/7635/2025	PAPUN SAHOO D.M., NATIONAL INSURANCE CO.LTD., BERHAMPUR	BIJOY DASMOHAPATRA	//	
		VS	VS	0	
162	D-MACA/7640/2025	DHANI BIBI NATIONAL INSURANCE CO.LTD., SAMBALPUR	BIJOY DASMOHAPATRA	//	
		VS	VS	0	
163	D-MACA/7648/2025	LAXMIPRIYA PATEL M/S. NATIONAL INSURANCE CO.LTD., CUTTACK	BIJOY DASMOHAPATRA	//	
		VS	VS	0	
164	D-MACA/7687/2025	GITA RANI JENA SAROJ PANDA	DIPTI MOHAPATRA	//	
		VS	VS	0	
165	D-MACA/7703/2025	MANAS RANJAN MOHANTY G.M.,M/S SRIRAM GENERAL INSURANCE CO. LTD.	ADAM ALI KHAN	//	
		VS	VS	0	
166	D-MACA/7707/2025	SANJAYA KUMAR BISOI G.M., M/S. SRIRAM GENERAL INSURANCE CO.LTD.,	ADAM ALI KHAN	//	
		VS	VS	0	
167	D-MATA/7560/2025	BIJAYA LAXMI PANDA RAHUL JENA	SUJATA JENA	//	
		VS	VS	0	
168	D-RPFAM/7627/2025	SUJATA BISWAL SIBANANDA JENA	JYOTIRMAYA SAHOO	//	
		VS	VS	0	
169	D-RPFAM/7647/2025	SASMITA NAHAK RANJAN KUMAR JENA	PRATIK NAYAK	//	
		VS	VS	0	
170	D-RPFAM/7690/2025	NISHA KUMARI SRIKANT CHANDRA DASH	AKANKHYA KABI	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-RPFAM/7700/2025	SONALI MAHAPATRA GITANJALI MUNDA@GEETANJALI VS SATYAJIT MUNDA	AKANKHYA KABI VS	// // 0	
172	D-RSA/7590/2025	GOPAL CHANDRA MISHRA VS COLLECTOR, SUNDARGARH	MOHENDRA KUMAR MOHAPATRO VS	// 0 //	
173	D-RSA/7670/2025	GEETA PATI VS SIMA RATH	DEEPALI MAHAPATRA VS	// 0 //	
174	D-RSA/7695/2025	SAUKILAL SAHU VS PREMANANDA DASH	PRABIN DAS VS	// 0 //	
175	D-RVWPET/7539/2025 RVWPET/60/2025	CRPF EMPLOYEES EDUCATION SOCIETY VS KISHORE CHANDRA PARIDA	BISWAJIT MAHARANA (SR.PANEL COUNSEL) VS	// 0 //	
176	D-RVWPET/7584/2025	CRPF EMPLOYEES EDUCATIONAL SOCIETY, NEW DELHI VS SURYA NARAYAN DAKUA	RAHESH KUMAR MAHAPATRA, (SR. PANEL COUNSEL) VS	// 0 //	
177	D-RVWPET/7650/2025	CRPF EMPLOYEES EDUCATIONAL SOCIETY, NEW DELHI VS SUKANTA KUMAR MOHARANA	BIBHUTI BHUSAN MISHRA(SR. PANEL COUNSEL) VS	// 0 //	
178	D-TRP(C)/7563/2025 TRP(C)/54/2025	ANUJA SAHU VS RAJIV SATAPATHY	SAMBIT RATH VS	// // JUDGE FAMILY COURT,PURI(Puri) CP/0000030/2025	
179	D-TRP(C)/7597/2025	SWETA SUMAN DAS VS SWAGAT PANDA	LALATENDU RAY VS	// 0 //	
180	D-WA/7549/2025	STATE OF ODISHA VS TARANI KUMAR SAHU	ARABINDA TRIPATHY, A.G.A. VS	// 0 //	LOD20240000200C202500109
181	D-WA/7550/2025	STATE OF ODISHA VS SUDAM CHARAN DASH	ARABINDA TRIPATHY, A.G.A. VS	// 0 //	LOD20240000194C202500114

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-WA/7553/2025	STATE OF ODISHA VS SUDAM CHARAN DASH	ARABINDA TRIPATHY,A.G.A VS SASWAT DAS, A.G.A.	// 0 //	LOD20240000172C202500109
183	D-WA/7557/2025	STATE OF ODISHA VS SATYASHRI MOHAPATRA	SASWAT DAS, A.G.A. VS ARABINDA TRIPATHY, A.G.A.	// 0 //	LOD20240000200C202500110
184	D-WA/7561/2025	STATE OF ODISHA VS MANOJ KUMAR MISHRA	ARABINDA TRIPATHY, A.G.A. VS ARABINDA TRIPATHY,A.G.A	// 0 //	LOD20240000172C202500111
185	D-WA/7580/2025	STATE OF ODISHA VS KAILASH CHANDRA DASH	ARABINDA TRIPATHY,A.G.A VS BISWAJIT MAHARANA	// 0 //	LOD20240000194C202500115
186	D-WA/7603/2025	UNION OF INDIA VS N.SONAM SHILPA	BISWAJIT MAHARANA VS ADYASIDHI MISHRA	// 0 //	
187	D-WA/7652/2025	SUKUMAR DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS GOURI MOHAN RATH	// 0 //	
188	D-WA/7667/2025	SURESH CHANDRA SINGH VS STATE OF ODISHA	GOURI MOHAN RATH VS SANGRAMJIT PANDA	// 0 //	
189	D-WP(C)/7531/2025 WP(C)/5741/2025	SALUKHU BESHRA VS STATE OF ODISHA	SANGRAMJIT PANDA VS BIDYADHAR MANSING	// 0 //	
190	D-WP(C)/7534/2025 WP(C)/5691/2025	DYNAMIC SECURITY SERVICES, KENDUJHAR VS STATE OF ODISHA	BIDYADHAR MANSING VS AMIT KUMAR SAA	// 0 //	
191	D-WP(C)/7535/2025	GOUTAM SATAPATHY VS STATE OF ODISHA	AMIT KUMAR SAA VS BASUMATI PRADHAN	// 0 //	
192	D-WP(C)/7537/2025 WP(C)/5734/2025	BISWARANJAN MISHRA VS UNION OF INDIA	BASUMATI PRADHAN VS PRASANTA KUMAR MISHRA	// 0 //	
193	D-WP(C)/7538/2025	STHITI PRAGYAN TRIPATHY	PRASANTA KUMAR MISHRA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/7540/2025	AMBUDA KUMAR MALLICK	KSHIROD KUMAR PAHIL	//	
		VS	VS	0	
		THE TAHASILDAR , JAJPUR		//	
195	D-WP(C)/7541/2025	SATYANANDA BANZARA	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/7542/2025	GOURANGA CHARAN BEHERA	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/7543/2025	NALINI PANDA	DILLIP KUMAR MOHAPATRA	//	
	WP(C)/5753/2025	VS	VS	0	
		THE PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK		//	
198	D-WP(C)/7544/2025	NABAGHANA BARIK	SADASIVA PATRA (1)	//	AOD20230000737C202500012
	WP(C)/5707/2025	VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/7545/2025	SANTILATA KHUNTIA	ARUN KUMAR PATRA	//	
	WP(C)/5717/2025	VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/7546/2025	BATA KRUSHNA PALAI	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/7548/2025	HIMANSU SEKHAR NAYAK	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/7551/2025	TAPAN KUMAR SAMAL	DURGESH NARAYAN RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/7554/2025	NARASINGH JANI	DIGAMBAR SETHI	//	
		VS	VS	0	
		THE DEPUTY GENERAL MANAGER, (ELECT) EHT (O AND M) ELECTRICAL DIVISION, JEYPORE		//	
204	D-WP(C)/7555/2025	NITU PRIYADARSHINI	ASHOK KUMAR MOHANTY	//	
		VS	VS	0	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		MEMBER SECRETARY REHABILITATION COUNCIL OF INDIA (RCI)		//	
205	D-WP(C)/7558/2025	SEK FIRDOS ALI	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
206	D-WP(C)/7559/2025	NRUSINGH CHARAN MOHANTY	SWAPNIL ROY	//	AOR20220001600C202500017
		VS	VS	0	
		STATE OF ODISHA		//	
207	D-WP(C)/7562/2025	SRINIBASH MISHRA	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
208	D-WP(C)/7564/2025	AMARENDRA KUMAR PATTANAIAK	PRAMODA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
209	D-WP(C)/7565/2025	SHENAWAZ HUSSAIN	SHAIK ABDUL NAYEEM	//	
		VS	VS	0	
		PRINCIPAL SECY TO GOVT OF ODISHA, S AND ME, BBSR		//	
210	D-WP(C)/7566/2025	SUDHIR RANJAN PANIGRAHI	ANNADA PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
211	D-WP(C)/7568/2025	TANUJ KUMAR MISHRA	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
212	D-WP(C)/7569/2025	SAYED ARSAD ALI	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		BANDHAN BANK LTD		//	
213	D-WP(C)/7570/2025	RAGHUNATH JENA	SIDHARTHA MISHRA	//	
	WP(C)/5716/2025	VS	VS	0	
		UNION OF INDIA		//	
214	D-WP(C)/7572/2025	KHADI AND VILLAGE INDUSTRIES COMMISSION	SISIR KUMAR PUROHIT	//	
		VS	VS	0	
		NAKKA LAXMINARAYAN REDDY		//	
215	D-WP(C)/7574/2025	QNETIC TECHNO MEDICAL FOUADATION, KHURDA	BIRAJA PRASANNA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/7576/2025	BALARAM BISOI VS PRAMOD KUMAR RATH	TRILOCHAN PANIGRAHI VS	// 0 //	
217	D-WP(C)/7577/2025	D.D. BUILDERS LTD. VS ODISHA CONSTRUCTION CORPORATION LTD.	SIDHANT DWIBEDI VS	// 0 //	AOR20220001213C202500008
218	D-WP(C)/7579/2025	RADHA KANTA TANDI VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500035
219	D-WP(C)/7581/2025	BASANTA KUMAR MALLICK VS PRATIMA MALLICK	TRILOCHAN PANIGRAHI VS	// 0 //	
220	D-WP(C)/7583/2025	SANJIB KUMAR DASH VS M/S DEVANSH BIKE WORLD	RAMESH CHANDRA OJHA VS	// 0 //	
221	D-WP(C)/7586/2025	ROSHNA MANJARI PANDA VS BHARAT PETROLEUM CORPORATION LTD, MUMBAI	MANOJ KUMAR MOHANTY VS	// 0 //	
222	D-WP(C)/7588/2025	CHANCHALA PRADHAN VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
223	D-WP(C)/7589/2025	DURGA CHARAN DEY VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //	
224	D-WP(C)/7592/2025	KUMUTI MANDI VS COMMANDANT GENERAL , HOME GUARDS ODISHA	SIDHARTHA MISHRA VS	// 0 //	
225	D-WP(C)/7593/2025	RAJAT KESHARI NAYAK @ NAIK VS STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	// 0 //	
226	D-WP(C)/7594/2025	KRUSHNA CHANDRA KANHAR VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	// 0 //	
227	D-WP(C)/7595/2025	ODISHA STATE FINANCIAL CORPORATION, CUTTACK	KIRAN KUMAR PATEL	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
228	D-WP(C)/7598/2025	NARASINGHA JENA	AJAYA KUMAR PRADHAN	//	
		VS	VS	()	
		DIRECTORATE OF INDUSTRIES, MICRO AND SMALL MEDIUM ENTERPRISE(M.S.M.E)ORISSA/			
229	D-WP(C)/7599/2025	M/S EVOS BUILDCON PVT.LTD	SAIBRATA RATH	//	
	WP(C)/5754/2025	VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/7601/2025	SANTILATA PATRA	SAIBRATA RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/7607/2025	M/S. INDERA MOTORS	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500016
		VS	VS	()	
		THE COMMISSIONER OF COMMERCIAL TAXES, CT AND GST, ODISHA		//	
232	D-WP(C)/7609/2025	M/S. MAIRUN BIBI	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500017
		VS	VS	()	
		THE PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE, BBSR		//	
233	D-WP(C)/7610/2025	M/S. SAKUNTALA ENTERPRISES	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500010
		VS	VS	()	
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	
234	D-WP(C)/7611/2025	RATNAKAR NAYAK	MANOJ OJHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/7612/2025	PRASANTA KUMAR JENA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/7613/2025	BHABAGRAHI PARIDA	SANGRAM MISHRA	//	
		VS	VS	()	
		THE PRINCIPAL SECY, GOVT. OF ODISHA, H AND URBAN DEVELOPMENT DEPT., BBSR		//	
237	D-WP(C)/7614/2025	GANESWAR BINDHANI	MANOJ OJHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/7615/2025	JAYAGOVINDA PRADHAN	SASWATI MOHAPATRA	//	
		VS	VS	()	

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<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
239	D-WP(C)/7616/2025	STATE OF ODISHA CHAKRADHAR MOHANTY VS	MANOJ OJHA VS	// // 0	
240	D-WP(C)/7617/2025	STATE OF ODISHA PRASANNA KUMAR GANTAYAT VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
241	D-WP(C)/7618/2025	STATE OF ODISHA SUCHITRA NAYAK VS	SARADA DASH VS	// // 0	
242	D-WP(C)/7621/2025	STATE OF ODISHA RAMA KRISHANA PANDIT VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
243	D-WP(C)/7622/2025	STATE OF ODISHA JOTIMADHAB GADANAYAK VS	NIRAJ KUMAR SETHI VS	// // 0	
244	D-WP(C)/7623/2025	STATE OF ODISHA NRUSINGH CHARAN PANIGRAHI VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
245	D-WP(C)/7624/2025	STATE OF ODISHA M/S. GREEN FIELD SCHOOL, KEONJHAR VS	SOMALEEN PATNAIK VS	// // 0	
246	D-WP(C)/7625/2025	REGIONAL PROVIDENT FUND COMMISSIONER, KEONJHAR BIDYADHAR PATRA VS	PATANJALI TRIPATHY VS	// // 0	
247	D-WP(C)/7626/2025	STATE OF ODISHA NIMAI CHARAN NAIK VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
248	D-WP(C)/7628/2025	STATE OF ODISHA PANKAJ KUMAR DUTTA VS	SOHAN MISHRA VS	// // 0	
249	D-WP(C)/7629/2025	THE COLLECTOR AND DISTRICT MAGISTRATE PURI ARUNA KUMAR MISHRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/7630/2025	Y.VENKATESWARI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
251	D-WP(C)/7632/2025	NIRANJAN BARIK VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //	
252	D-WP(C)/7634/2025	ALEKHA MATI @ MAJHI VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //	
253	D-WP(C)/7637/2025	RAMESH CHANDRA PATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
254	D-WP(C)/7638/2025	M/S.ABHIPASA CONTRUCTION,BBSR, KHURDA VS PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, RAJASWA VIHAR, BBSR	CHITTA RANAJAN DAS VS	// 0 //	
255	D-WP(C)/7639/2025	BAIKUNTHA NATH DAS VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //	
256	D-WP(C)/7641/2025	BASANTI BISWAL VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
257	D-WP(C)/7642/2025	SANJUKTA BARIK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	AOD20240000001C202500057
258	D-WP(C)/7643/2025	MADHU DHANGADAMAJHI VS BAKSI JANI	MANORANJAN PADHY VS	// 0 //	AOD20220003086C202500051
259	D-WP(C)/7644/2025	SEBATI DEHURY VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //	AOD20240000001C202500059
260	D-WP(C)/7645/2025	GIRIDHARI MAJHI VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
261	D-WP(C)/7646/2025	NISHIKANTA MAHAKUL	UMAKANT SAHOO	//	AOD20240000001C202500058

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/7649/2025	JAY KRUSHNA PRADHAN	BIBHUTI BHUSAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/7653/2025	M/S.HAREKRUSHNA SAHOO, KENDRAPARA	ITISHREE TRIPATHY	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST ODISHA, BBSR		//	
264	D-WP(C)/7654/2025	ASHIM RANJAN KHATUA	LALATENDU KANUNGO	//	
		VS	VS	0	
		DEPUTY OMBUDSMAN , RESERVE BANK OF INDIA		//	
265	D-WP(C)/7655/2025	M/S. HAREKRUSHNA SAHOO, KENDRAPARA	ITISHREE TRIPATHY	//	
		VS	VS	0	
		CHIEF COMMISSIONER OF CT AND GST, ODISHA, CUTTACK		//	
266	D-WP(C)/7657/2025	GIRISH CHANDRA BARIK	SUKANTA KUMAR DALAI	//	AOD20240000306C202500020
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/7660/2025	RAJENDRA BAJORIA	JAGAJIBAN PRADHAN	//	
		VS	VS	0	
		TAHASILDAR PURI		//	
268	D-WP(C)/7661/2025	ABHINANDAN BISWAL	SUKANTA KUMAR DALAI	//	AOD20240000306C202500021
		VS	VS	0	
		UNION OF INDIA		//	
269	D-WP(C)/7663/2025	SUDARSHAN SUNDARAY	BIKRAM KESHARI RAJ	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/7664/2025	PARESH NATH SAHU	SANGITA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/7665/2025	SOVAGINI DIPA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/7666/2025	SUDHIR KUMAR MISHRA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	

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273	D-WP(C)/7668/2025	STATE OF ODISHA CHANDRAMANI KARNA VS	VS	// // 0	
274	D-WP(C)/7669/2025	STATE OF ODISHA PARESH NATH SAHU VS	SANGITA MOHANTY VS	// // 0	
275	D-WP(C)/7671/2025	STATE OF ODISHA PARESH NATH SAHU VS	SANGITA MOHANTY VS	// // 0	
276	D-WP(C)/7672/2025	STATE OF ODISHA M/S S.K.TRIPATHY AND MTFC AND MTASC MAA TARI VS	RINDESTRASANT MOHANTY VS	// // 0	
277	D-WP(C)/7675/2025	THE STATE TAX OFFUCERE , BARBIL CIRCLE DR. KIRTI KUMAR MISHRA VS	MANORANJAN KAR VS	// // 0	
278	D-WP(C)/7678/2025	STATE OF ODISHA BASANTA KUMAR JENA VS	KUNAL KUMAR SWAIN VS	// // 0	
279	D-WP(C)/7680/2025	STATE OF ODISHA URMILA SAHOO VS	CHANDRAKANTA NAYAK VS	// // 0	
280	D-WP(C)/7682/2025	THE EXECUTIVE ENGINEER, ELECTRICAL (TPNODL), SORO ELECTRICAL DIVISION, BALASORE RABINDRA NAYAK VS	SAIBRATA RATH VS	// // 0	
281	D-WP(C)/7683/2025	STATE OF ODISHA SASHIBHUSAN MOHAPATRA VS	SMITA RANJAN PATNAIK VS	// // 0	
282	D-WP(C)/7684/2025	SRISRI GOPINATH DEV THAKUR GUPTAMANIMA, CUTTACK DIBAKAR SAW VS	ABHILASH MISHRA VS	// // 0	
283	D-WP(C)/7688/2025	STATE OF ODISHA MANAS KUMAR PRADHAN VS	BHOJARAJ SETH VS	// // 0	
		STATE OF ODISHA		//	

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284	D-WP(C)/7689/2025	M/S. ASHIRBAD MOTORS, BOLANGIR VS THE COMMISSIONER CT AND GST, CUTTACK	ABHILASH MISHRA VS	// 0 //	
285	D-WP(C)/7691/2025	DEBANANDA MAJHI VS STATE OF ODISHA	BHOJARAJ SETH VS	// 0 //	
286	D-WP(C)/7692/2025	M/S GHANASHYAM MISRA AND SONS (P) LTD., KOLKATA VS STATE OF ODISHA	KARADA PRASAD SARANGI VS	// 0 //	
287	D-WP(C)/7693/2025	GOLAPI SWAIN VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //	
288	D-WP(C)/7694/2025	RANJIT MAHAKUR VS STATE OF ODISHA	BIKASH KUMAR DASH VS	// 0 //	
289	D-WP(C)/7697/2025	RAMACHANDRA SATPATHY VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //	
290	D-WP(C)/7698/2025	BAYER CROPSCIENCE LTD., MAHARASHTRA VS UNION OF INDIA	TARUN CHATTERJEE VS	// 0 //	
291	D-WP(C)/7702/2025	MAHABIR JENA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //	
292	D-WP(C)/7705/2025	RABINDRA NATH DAS VS STATE OF ODISHA	PRAVU PITYARTHI KU. PANDIT VS	// 0 //	
293	D-WP(C)/7706/2025	RADHA KRISHNA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
294	D-WP(C)/7709/2025	SUCHITRA MOHAPATRA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
295	D-WP(C)/7710/2025	HIRANAKSYA ACHARYA	NRUSINGHA CHARAN MOHARANA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/7712/2025	PRABIRA KISHORE PARIDA	NRUSINGHA CHARAN MOHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/7713/2025	SRI NITYANANDA MOHANTY	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/7714/2025	MANMOHAN DALAI	NRUSINGHA CHARAN MOHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/7715/2025	SWAGATIKA NANDI	HARA PRASAD RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/7716/2025	DHRUBA CHARAN DAS	BAURI BANDHU CHAMPATIRAY	//	
		VS	VS	0	
		CHAIR PERSON, DRAT, KOLKATA		//	
301	D-WP(C)/7717/2025	DR.SATYABAN MANDAL	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/7718/2025	INDUMATI ROUT	NRUSINGHA CHARAN MOHARANA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/7719/2025	MAMATAMAYEE LENKA	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/7720/2025	PARAMJIT KAUR	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/7721/2025	ARYADHARA DAS	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/7722/2025	KALYANI SAHOO	SHASHI BHUSAN JENA	//	
		VS	VS	0	

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307	D-WP(C)/7723/2025	STATE OF ODISHA JYOTSNARANI SAMAL VS SUB COLLECTOR HINDOL	BHABANI SANKAR DAS VS	// // 0 //	
308	D-WP(C)/7724/2025	DR.RABINDRA KUMAR MOHAPATRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
309	D-WP(C)/7725/2025	BUDHIA SAHU VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	// 0 //	
310	D-WP(C)/7726/2025	MADHUSMITA SAHOO VS STATE OF ODISHA	SATYAJIT BEHERA VS	// 0 //	
311	D-WP(C)/7727/2025	PRATA KUMAR BAI VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	// 0 //	
312	D-WP(C)/7728/2025	M/S SRI SHUV ENTERPRISERS VS THE EXECUTIVE ENGINEER TPCODL	FALGUNI RAJGURU MOHAPATRA VS	// 0 //	
313	D-WP(C)/7729/2025	PARSURAM APAT VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	// 0 //	
314	D-WP(C)/7730/2025	MANORAMA BEHERA VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	
315	D-WP(C)/7731/2025	BAYER CROPSCIENCE LTD., MAHARASHTRA VS UNION OF INDIA	TARUN CHATTERJEE VS	// 0 //	
316	D-WP(C)/7732/2025	DHIRAJ PODAR VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	// 0 //	
317	D-WP(C)/7733/2025	CHAKRADHAR SASMAL VS STATE OF ODISHA	DIPTI RANJAN MOHAPATRA VS	// 0 //	

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318	D-WP(C)/7734/2025	MEENA DAS VS STATE OF ODISHA	PRASANNA KUMAR NANDA VS	// () //	
319	D-WP(C)/7735/2025	BASANTA RAGADA VS STATE OF ODISHA	SANTOSH KUMAR ROUT VS	// () //	
320	D-WP(C)/7736/2025	M/S. GHANASHYAM MISHRA AND SONS (P) LTD., MAHARAJA VS UNION OF INDIA	AKRISHNA PRASAD SARANGI VS	// () //	
321	D-WP(C)/7737/2025	M/S. AADI POWERTECH, CUTTACK VS THE CHIEF COMMISSIONER, CGST, BBSR	SIDHARTH SHANKAR PADHY VS	// () //	
322	D-WPCRL/5822/2025	BATESWAR SWAIN VS STATE OF ODISHA	SURYAKANTA DASH VS	NEMALO /103 /2024 () //	
323	D-ABLAPL/5698/2025	BISWAJIT PALLAI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	MANCHESWAR P.S. /57 /2025 () //	
324	D-ABLAPL/5700/2025	JAGA MEHER VS STATE OF ODISHA	SWARAJ PATEL VS	KUTRA /33 /2025 () //	AOR20220000246C202500004
325	D-ABLAPL/5701/2025	DEBASISH MISHRA VS STATE OF ODISHA	SAYED MUZAFFAR ALLI VS	SONEPUR /271 /2023 () //	AOR20220003666C202500005
326	D-ABLAPL/5708/2025	MANOJ BHOI VS STATE OF ODISHA	SUSANT KUMAR MOHANTY VS	LOISINGHA(BOLANGIR) /433 /2024 () //	
327	D-ABLAPL/5714/2025	GOBINDA KRADIKA VS STATE OF ODISHA	MOHAMMED RIAZ VS	MUNIGUDA /71 /2021 () //	
328	D-ABLAPL/5716/2025	SARMISTA NAYAK VS STATE OF ODISHA	ARUN KUMAR PATRA VS	/ /0 () //	
329	D-ABLAPL/5717/2025	SOURAV PRADHAN @ SOURAV RANJAN PRADHAN BIRAJA PRASANNA DAS		LOISINGHA(BOLANGIR) /24 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/5726/2025	DIPU NAIK	PRIYA RANJAN SINGH	MOTANGA /28 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/5727/2025	RAM SINGH MAJHI	UMAKANTA BARIK	DHARMABANDHA PS /12 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/5729/2025	BAGHA @ SOUBHAGYA NAIK	SAPAN KUMAR LENKA	KUNDHEIGOLA /200 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/5731/2025	KANHU CHARAN PATRA	LAMBODOR ACHARI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/5733/2025	RAJANI SABAR	SUSHANTA KUMAR JOSHI	TUREIKELA /282 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/5734/2025	UTTAM MISHRA	SURYAKANTA DWIBEDI	GHANTAPADA /183 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/5738/2025	BIKASH KUSHULIA	S.S.RAY (2)	MUNIGUDA /83 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/5742/2025	K. DHARMENDRA REDDY @ DHARAMA	ASHOK KUMAR PRADHAN	BERHAMPUR TOWN /230 /2024	AOR20220001591C202500008
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/5745/2025	SUJIT KUMAR SAHOO	PRASANTA KUMAR NANDA	SOSO /29 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/5755/2025	NALINIKANTA MISHRA	ARIJEET MISHRA	PATTAMUNDAI /39 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/5757/2025	JAYANTI SOREN	SURESH KUMAR JENA	BERHAMPUR /12 /2025	
		VS	VS	()	

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341	D-ABLAPL/5758/2025	STATE OF ODISHA SUDHANSU ROUT @ NINI VS	ARIJEET MISHRA VS	// KEONJHAR TOWN /169 /2007 ()	
342	D-ABLAPL/5759/2025	STATE OF ODISHA SABYASACHI JANA VS	ARUN KUMAR BEHERA VS	// TALASARI MARINE /72 /2023 ()	AOR20220003422C202500019
343	D-ABLAPL/5760/2025	STATE OF ODISHA PRAMOD KUMAR SAMAL VS	BIBHUTI BHUSAN MISHRA VS	// BARI RAMACHANDRAPUR /56 /2025 ()	
344	D-ABLAPL/5761/2025	STATE OF ODISHA RITESH KUSULI @ RITESH KOUSALYA VS	GHANASHYAM DASH VS	// AMBADOLA /18 /2025 ()	AOD20240000821C202500011
345	D-ABLAPL/5764/2025	STATE OF ODISHA MANGI SAI @ M. SAIKIRRN VS	ASHOK DAS VS	// PARLAKHEMUNDI /8 /2025 ()	
346	D-ABLAPL/5765/2025	STATE OF ODISHA DIPTISH SAHANI VS	SAROJ KUMAR DASH VS	// BHUBAN /46 /2025 ()	
347	D-ABLAPL/5768/2025	STATE OF ODISHA ARJUN DHAL VS	JAYANTA KUMAR MAJHI VS	// //0 ()	
348	D-ABLAPL/5769/2025	STATE OF ODISHA AJAY MOHARANA VS	JAYANTA KUMAR MAJHI VS	// //0 ()	
349	D-ABLAPL/5772/2025	STATE OF ODISHA CHINMAYA NAYAK VS	LALATENDU RAY VS	// NAUGAON /330 /2024 ()	
350	D-ABLAPL/5774/2025	STATE OF ODISHA ASHOK BAIDYA VS	SANJAYA KUMAR PATRI VS	// MARINE PS AT JAMBO /129 /2024 ()	AOR20220000052C202500003
351	D-ABLAPL/5779/2025	STATE OF ODISHA BABHRU PRASAD PATI VS STATE OF ODISHA	CHIRANJIB ROUT VS	// TALCHER TOWN /98 /2025 () //	

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352	D-ABLAPL/5780/2025	BIRANCHI DHIR VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /123 /2025 () //	
353	D-ABLAPL/5781/2025	RAJESH DHAR VS STATE OF ODISHA	SIMSON JENA VS	COLLIERY /89 /2025 () //	
354	D-ABLAPL/5783/2025	LITUA@ SAROJ KUMAR CHAKRA VS STATE OF ODISHA	HAREKRUSHNA DASH VS	RAMACHANDRAPUR /25 /2009 () //	AOD20240000001C202500055
355	D-ABLAPL/5786/2025	RABI PADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// () //	AOD20240000001C202500060
356	D-ABLAPL/5788/2025	SOUMYA RANJAN DASBABU VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	BARIPADA TOWN /92 /2025 () //	AOR20220004051C202500006
357	D-ABLAPL/5790/2025	GOPABANDHU PRUSTI @ PRUSTY VS STATE OF ODISHA	JULU KHANSAMA VS	RAIRAKHOL /241 /2024 () //	
358	D-ABLAPL/5793/2025	RANJIT SETHI VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /88 /2021 () //	
359	D-ABLAPL/5798/2025	BHAGABAN JENA VS STATE OF ODISHA	JENAMANI JEEBAN JYOTI VS	RANPUR /382 /2024 () //	
360	D-ABLAPL/5801/2025	KABITA JENA VS STATE OF ODISHA	EKTA AGARWAL VS	BENTKAR (42 MOUZA) UPD CUTTACK /36 /2025 () //	
361	D-ABLAPL/5805/2025	LAXMIDHAR PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NIRAKARPUR /33 /2025 () //	
362	D-ABLAPL/5807/2025	AKASH NAIK VS STATE OF ODISHA	RAJALAXMI BISWAL VS	N.T.P.C. /140 /2024 () //	
363	D-ABLAPL/5809/2025	AURBINDA KUMAR HARIJAN	TUKUNA KUMAR MISHRA	KOSAGUMUDA /203 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/5810/2025	RAMA @ RAMA CHANDRA MAJHI	KHUSBU PANIGRAHI	//	AOR20220002787C202500019
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/5815/2025	MUKESH SAHU	DEBASHIS BISWAL	JHARSUGUDA /227 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/5821/2025	GOURANGA BEHERA	JYOTIRMAYA SAHOO	BALUGAON P.S. /280 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/5824/2025	JITENDRA JENA	SAROJ KUMAR PADHI	PIPLI /74 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/5826/2025	SUNIL KUMAR PATRA	PARTHA SARATHI DAS	AIR FIELD P.S. /85 /2024	AOD20240000364C202500022
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/5829/2025	GANESH MOHAPATRA	AMLAN SHAKTI PAUL	MANCHESWAR P.S. /554 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/5832/2025	AJAYA KUMAR PRADHAN	KUNAL KUMAR SWAIN	CYBER CRIME AND ECONOMIC OFFENCE, CUTTACK /77 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/5839/2025	RAJENDRA KUMAR RANA	SUNIL KUMAR PANDA	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/5841/2025	MOHAMMAD MEHBOOB MAHTAB	SANKAR PRAASAD PANI	JHARSUGUDA /32 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/5843/2025	RINKU @ UPENDRA PRASAD KESHARI	SOUMYA RANJAN DAS	PLANTSITE /895 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/5844/2025	UMAKANTA PRASAD BALIYARSINGH	ACHYUTANANDA PATTANAİK	JODAPADAR /19 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :21/02/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/5846/2025	STATE OF ODISHA PRATAP PRATIHARI VS	PRADEEP KUMAR PARIDA VS	// //0 ()	
376	D-ABLAPL/5849/2025	STATE OF ODISHA MITU KISHORE PRADHAN VS	ABHISIDDHANTA SAHOO VS	// DELANGA /52 /2025 ()	AOR20220000014C202500009
377	D-ABLAPL/5851/2025	STATE OF ODISHA BHARAT MAHATO VS	BHARAT BHUSAN ROUTRAY VS	// BISRA /73 /2025 ()	
378	D-ABLAPL/5852/2025	STATE OF ODISHA GYANARANJAN JENA VS	SIDDHARTH GOUTAM DAS VS	// PIPLI /32 /2013 ()	
379	D-ABLAPL/5859/2025	STATE OF ODISHA ANNAPURNA SAHOO VS	PRASHANTA KUMAR NAYAK VS	// CHANDABALI /503 /2024 ()	AOD20240000333C202500022
380	D-ABLAPL/5869/2025	STATE OF ODISHA AMALENDU KUMAR GHOSAL @ AMARENDU KUMAR GHOSAL VS	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /56 /2025 ()	
381	D-ABLAPL/5871/2025	STATE OF ODISHA ABHIJIT GHOSAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// PURIGHAT /56 /2025 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :21/02/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-ARBA/7619/2025 ARBA/ /	ROJESH NAYAK MP	KUMRBAR NAYAK	5/2025
2	D-CRLMA/1588/2025 CRLMA/5/2025	SAGARIKA SETHI MP	PRANAB KUMAR SAMANTRAY	10/2025
3	D-CRLLP/5699/2025 CRLLP/13/2025	STATE OF ODISHA MP	UDIT RANJAN JENA, A.G.A.	12/2025
4	D-TRP(C)/7563/2025 TRP(C)/54/2025	ANUJA SAHU MP	SAMBIT RATH	56/2025
5	D-TRP(C)/7597/2025 TRP(C)/ /	SWETA SUMAN DAS MP	LALATENDU RAY	57/2025
6	D-RVWPET/7539/2025 RVWPET/60/2025	CRPF EMPLOYEES EDUCATION SOCIETY MP	BISWAJIT MAHARANA (SR.PANEL COUNSEL)	83/2025
7	D-RVWPET/7539/2025 RVWPET/60/2025	CRPF EMPLOYEES EDUCATION SOCIETY MP	BISWAJIT MAHARANA (SR.PANEL COUNSEL)	84/2025
8	D-CONTC/28092/2024 CONTC/5123/2024	BHUBAN MOHAN DASH MP	SUSANTA KUMAR DASH	85/2025
9	D-RVWPET/7584/2025 RVWPET/ /	CRPF EMPLOYEES EDUCATIONAL SOCIETY MP	IRANESH KUMAR MAHAPATRA, (SR. PANEL COUNSEL)	85/2025
10	D-RVWPET/6049/2025 RVWPET/ /	RATIKANTA BEHURIA MP	DURGA CHARAN DEY	86/2025
11	D-CONTC/9917/2023 CONTC/9917/2023	NRUSINGHA CH KUND MP		86/2025
12	D-SA/203/1997 SA/203/1997	JASABANTA MP	TANMAY MISHRA	86/2025
13	D-CONTC/5656/2024 CONTC/ /	BRAJA SUNDER RATH MP	SHASHI BHUSAN JENA	87/2025
14	D-RVWPET/7584/2025 RVWPET/ /	CRPF EMPLOYEES EDUCATIONAL SOCIETY MP	IRANESH KUMAR MAHAPATRA, (SR. PANEL COUNSEL)	87/2025
15	D-SA/203/1997 SA/203/1997	JASABANTA MP	M/S.MANOJ MISHRA	87/2025
16	D-SA/203/1997 SA/203/1997	JASABANTA MP	M/S.MANOJ MISHRA	88/2025
17	D-RVWPET/7650/2025 RVWPET/ /	CRPF EMPLOYEES EDUCATIONAL SOCIETY MP	IRANESH KUMAR MAHAPATRA (SR. PANEL COUNSEL)	88/2025
18	D-RVWPET/7650/2025 RVWPET/ /	CRPF EMPLOYEES EDUCATIONAL SOCIETY MP	IRANESH KUMAR MAHAPATRA (SR. PANEL COUNSEL)	89/2025
19	D-RPFAM/7627/2025 RPFAM/ /	SIBANANDA JENA MP	JYOTIRMAYA SAHOO	101/2025
20	D-RPFAM/7647/2025 RPFAM/ /	RANJAN KUMAR JENA MP	PRATIK NAYAK	102/2025
21	D-RPFAM/7690/2025 RPFAM/ /	SRIKANT CHANDRA DASH MP	AKANKHYA KABI	103/2025
22	D-RPFAM/7700/2025 RPFAM/ /	GITANJALI MUNDA@GEETANJALI MP	AKANKHYA KABI	104/2025
23	D-CMAPL/38524/2024 CMAPL/281/2024	MAHENDRA GIRI MP	SAIBRATA RATH	121/2025
24	D-CMAPL/38524/2024 CMAPL/281/2024	MAHENDRA GIRI MP	SAIBRATA RATH	122/2025
25	D-MATA/38973/2024 MATA/332/2024	DEBASISH DASH MP	SAMIR KUMAR MISHRA (SR. ADV.)	132/2025
26	D-FAO/2706/2025	LEGAL MANAGER(T.P. CELL),CUTTACK	SUBRAT SATPATHY	

27	FAO/ / D-FAO/50890/2024 FAO/10/2025	MP MANAGER, TP CELL, M/S ORIENTAL INSURANCE CO. LTD., CUTTACK MP		137/2025
28	D-FAO/50895/2024 FAO/14/2025	MANAGER, TP CELL M/S ORIENTAL INSURANCE CO. LTD., CUTTACK MP		138/2025
29	D-FAO/3502/2025 FAO/39/2025	THE MANAGER LEGAL, M /S THE NEW INDIA ASSURANCE CO. LTD., CUTTACK MP		139/2025
30	D-FAO/2164/2025 FAO/51/2025	M/S. ORIENTAL INSURANCE CO. LTD., CUTTACK MP	ADITYA CHANDAN LENKA	140/2025
31	D-CRLREV/4913/2025 CRLREV/ /	ASHA KUMARI DASH MP	ADITYA CHANDAN LENKA	141/2025
32	D-BLAPL/3864/2025 BLAPL/1538/2025	BISHNUPRIYA CHAND @ HANSITA ABHILASHA MP	ANANJAYA MUND	159/2025
33	D-BLAPL/3940/2025 BLAPL/1540/2025	BISHNUPRIYA CHAND @ HANSITA ABHILASHA MP	ANANJAYA MUND	268/2025
34	D-BLAPL/24987/2024 BLAPL/8788/2024	DIGAMBAR JENA MP		269/2025
35	D-BLAPL/5725/2025 BLAPL/2123/2025	RUSABA JAL @ RUSHAB JAL @ RUSHABALU MP	KALASH KISHORE PANDA	270/2025
36	D-RSA/46655/2024 RSA/402/2024	GOLAP CHANDRA PATEL MP	AJIT KUMAR TRIPATHY	271/2025
37	D-RSA/1/2012 RSA/1/2012	GANAPATI MISHRA MP	DR.AKSHAYA KU.RATH	271/2025
38	D-BLAPL/38435/2024 BLAPL/12901/2024	ARABINDA BAGHA @ ARBINDA BAG MP		272/2025
39	D-BLAPL/23770/2024 BLAPL/8752/2024	BANI BEERA MP	NIRANJAN MAHARANA, BASUDEV PUJARI, B.K.NAYAK, PRIYADARSHIN	272/2025
40	D-RSA/1/2012 RSA/1/2012	GANAPATI MISHRA MP	DR.AKSHAYA KU.RATH	273/2025
41	D-RSA/1/2012 RSA/1/2012	GANAPATI MISHRA MP	DR.AKSHAYA KU.RATH	273/2025
42	D-BLAPL/38222/2024 BLAPL/12824/2024	TARINIKANTA MISHRA MP	ASHOK KUMAR MOHANTY	274/2025
43	D-RSA/7590/2025 RSA/ /	GOPAL CHANDRA MISHRA MP	MOHENDRA KUMAR MOHAPATRO	274/2025
44	D-BLAPL/35967/2024 BLAPL/12106/2024	SK ABID MP	KASHINATH PATTANAIAK	275/2025
45	D-RSA/7695/2025 RSA/ /	SAUKILAL SAHU MP	PRABIN DAS	275/2025
46	D-BLAPL/1913/2025 BLAPL/690/2025	SHYAM BARIK @ SYAMA SUNDAR BARIK MP		276/2025
47	D-CMP/7536/2025 CMP/ /	MAKARADHWAJ @ MAKARDHWAJ BISWAL MP	ALAY KUMAR NANDA	299/2025
48	D-CMP/7575/2025 CMP/ /	UDAYANATH NAYAK MP	SIVA SANKAR CHAINI	300/2025
49	D-CMP/1994/2025 CMP/194/2025	RAJU SAHU MP	ARUN KUMAR MISHRA	301/2025
50	D-CMP/7600/2025 CMP/ /	MUKUL KUMAR MP	SAIBRATA RATH	302/2025
51	D-CMP/7600/2025 CMP/ /	MUKUL KUMAR MP	SAIBRATA RATH	303/2025
52	D-CMP/7633/2025 CMP/ /	DEBENDRA KUMAR MAHUNTA @ MOHAN MP	SETARAM JENA	304/2025
53	D-CMP/7662/2025 CMP/ /	SASMITA SWAIN MP	KALPATARU MISHRA	305/2025
54	D-CMP/7679/2025 CMP/ /	MANBODH SAHU MP	ABHILASH MISHRA	307/2025
55	D-CMP/7685/2025 CMP/ /	ARABINDA DEY MP	DWARIKA PRASAD MOHANTY	308/2025
56	D-CMP/7676/2025 CMP/ /	LOBHAMANI PATRA @ LOBHAMANI MARWAN MP	NAS RANJAN BAUG	309/2025
57	D-CMP/7701/2025 CMP/ /	BICHITRANANDA SAHOO MP	TUSAR KUMAR MISHRA	310/2025

58	D-CMP/7701/2025 CMP/ /	BICHITRANANDA SAHOO MP	TUSAR KUMAR MISHRA	311/2025
59	D-CMP/7711/2025 CMP/ /	BICHITRANANDA SAHOO MP	TUSAR KUMAR MISHRA	312/2025
60	D-CMP/7711/2025 CMP/ /	BICHITRANANDA SAHOO MP	TUSAR KUMAR MISHRA	313/2025
61	D-ABLAPL/35705/2024 ABLAPL/13638/2024	MUNA NAYAK MP		503/2025
62	D-ABLAPL/557/2025 ABLAPL/254/2025	SHRINATH SAHIS MP		504/2025
63	D-ABLAPL/700/2025 ABLAPL/315/2025	SK RAJIT @ SK RAJI MP		505/2025
64	D-ABLAPL/4235/2025 ABLAPL/1666/2025	BISHNU CHARAN SAHOO MP	SAKTI PRASAD DAS	506/2025
65	D-ABLAPL/4386/2025 ABLAPL/1662/2025	BALIA @ RAJESH SENAPATI MP	PRADIPTA BEURA	507/2025
66	D-ABLAPL/34231/2024 ABLAPL/12894/2024	MADAN MOHAN BARIK @ MADAN BARIK MP	PRADIPTA BEURA	508/2025
67	D-ABLAPL/34231/2024 ABLAPL/12894/2024	MADAN MOHAN BARIK @ MADAN BARIK MP	PRADIPTA BEURA	509/2025
68	D-ABLAPL/23043/2024 ABLAPL/8392/2024	KALIA @ SAROJ KUMAR SAHOO MP		510/2025
69	D-ABLAPL/19464/2024 ABLAPL/7111/2024	SOUMYA RANJAN ROUT MP		511/2025
70	D-ABLAPL/1100/2025 ABLAPL/591/2025	KRUSHNA CHANDRA SAHOO MP		512/2025
71	D-ABLAPL/30269/2024 ABLAPL/11297/2024	MANOJ NAIK MP		513/2025
72	D-ABLAPL/37983/2024 ABLAPL/14564/2024	SRIDHAR SAHOO MP		514/2025
73	D-ABLAPL/1197/2025 ABLAPL/559/2025	INDRAMANI SAHOO MP		515/2025
74	D-ABLAPL/39303/2024 ABLAPL/15057/2024	SRIRAM SAHOO MP		516/2025
75	D-ABLAPL/37848/2024 ABLAPL/14499/2024	CHANDRA SEKHAR SAHOO MP		517/2025
76	D-ABLAPL/1141/2025 ABLAPL/507/2025	TUKU @ BRAHMANANDA SAHOO MP		518/2025
77	D-ABLAPL/19466/2024 ABLAPL/7113/2024	SOUMYA RANJAN ROUT MP		519/2025
78	D-ABLAPL/35557/2024 ABLAPL/13523/2024	NILANCHALA RANA MP		520/2025
79	D-ABLAPL/34766/2024 ABLAPL/13206/2024	TARUN KUMAR SHAOO MP		521/2025
80	D-ABLAPL/35831/2024 ABLAPL/13629/2024	TARUN KUMAR SAHOO MP		522/2025
81	D-ABLAPL/36639/2024 ABLAPL/14014/2024	SUNIL PATRA MP		523/2025
82	D-ABLAPL/4697/2025 ABLAPL/1828/2025	RABINDRA KUMAR PAL MP	BHABANI SHANKAR RAYAGURU	524/2025
83	D-CRLMC/5739/2025 CRLMC/ /	SANJAY GOUDA MP	DIPTI RANJAN MOHAPATRA	590/2025
84	D-CRLA/376/2019 CRLA/376/2019	DEBA@DEBABRATA MAJHI MP	MR.AMULYA RATNA PANDA	591/2025
85	D-CRLMC/5743/2025 CRLMC/ /	MAMATARANI JENA MP	SANTOSH KUMAR SAMANTARAY	591/2025
86	D-CRLMC/5329/2023 CRLMC/5329/2023	JAHIR JAHANGIR MALLA MP		592/2025
87	D-CRLA/5722/2025 CRLA/ /	SANTOSH MALLIK @ BABULI MP	DALIRANI BEHURAY	592/2025
88	D-MACA/7552/2025 MACA/ /	GOURA GOPAL DAS MP	BIRANCHI NARAYAN RATH	592/2025
89	D-MACA/7552/2025	GOURA GOPAL DAS	BIRANCHI NARAYAN RATH	

	MACA/ /	MP		593/2025
90	D-CRLA/5722/2025 CRLA/ /	SANTOSH MALLIK @ BABULI MP	DALIRANI BEHURAY	593/2025
91	D-CRLMC/5782/2025 CRLMC/ /	IMRAN KHAN MP	PRANAY KUMAR MAHARAJ	593/2025
92	D-CRLA/5751/2025 CRLA/ /	THAKUR PRASAD BEHERA MP	AJAYA KUMAR NANDA	594/2025
93	D-CRLMC/5773/2025 CRLMC/ /	RAJENDRA KUMAR MOHANTY MP	RAMAKANTA PANDA	594/2025
94	D-MACA/5496/2025 MACA/ /	LIZARANI DAS MP	LAKSMIDHAR KABI	594/2025
95	D-CRLA/5751/2025 CRLA/ /	THAKUR PRASAD BEHERA MP	AJAYA KUMAR NANDA	595/2025
96	D-MACA/7587/2025 MACA/ /	M/S NEW INDIA ASSURANCE CO. LTD., CUTACK MP	PRASANTA KUMAR MAHALI	595/2025
97	D-CRLMC/33914/2024 CRLMC/4316/2024	GOURANGA PRADHAN MP		595/2025
98	D-CRLMC/5833/2025 CRLMC/ /	ASHISH KUMAR MAJHI MP	PRASANTA KUMAR MOHANTY (2)	596/2025
99	D-MACA/7587/2025 MACA/ /	M/S NEW INDIA ASSURANCE CO. LTD., CUTACK MP	PRASANTA KUMAR MAHALI	596/2025
100	D-CRLA/26242/2024 CRLA/972/2024	SUBHRANSU SEKHAR NAYAK MP	ADITI HOTA	596/2025
101	D-CRLA/5806/2025 CRLA/ /	MADAN MOHAN MUDULI MP	PRASANTA KUMAR NANDA	597/2025
102	D-CRLMC/5866/2025 CRLMC/ /	NARAHARI BEHERA MP	BISHNU PRASAD PRADHAN	597/2025
103	D-MACA/7596/2025 MACA/ /	D.M.,SBI GENERAL INSURANCE CO. LTD., SONBER MP	SONBER ROY	597/2025
104	D-CRLA/5806/2025 CRLA/ /	MADAN MOHAN MUDULI MP	PRASANTA KUMAR NANDA	598/2025
105	D-MACA/5321/2025 MACA/211/2025	B.M, NATIONAL INSURANCE CO. LTD., JEPPIA MP	PRASANTA KUMAR MAHALI	598/2025
106	D-MACA/7703/2025 MACA/ /	G.M.,M/S SRIRAM GENERAL INSURANCE CO. LTD., CUTACK MP	G.M.,M/S SRIRAM GENERAL INSURANCE CO. LTD., CUTACK	599/2025
107	D-CRLA/25217/2024 CRLA/836/2024	AKSHAYA KUMAR SAHOO MP	DIPTIREKHA NANDA	599/2025
108	D-MACA/7707/2025 MACA/ /	G.M., M/S. SRIRAM GENERAL INSURANCE CO. LTD., CUTACK MP	G.M., M/S. SRIRAM GENERAL INSURANCE CO. LTD., CUTACK	600/2025
109	D-CRLA/5785/2025 CRLA/ /	BHAGABAN DAS @ BHAGABAN DASH @ BHAGABAN PRADHAN DASH MP	BHAGABAN PRADHAN DASH	600/2025
110	D-CRLA/5785/2025 CRLA/ /	BHAGABAN DAS @ BHAGABAN DASH @ BHAGABAN PRADHAN DASH MP	BHAGABAN PRADHAN DASH	601/2025
111	D-CRLA/5814/2025 CRLA/ /	SATYA PRAKASH BEHERA MP	MANAS RANJAN BAUG	602/2025
112	D-CRLA/5814/2025 CRLA/ /	SATYA PRAKASH BEHERA MP	MANAS RANJAN BAUG	603/2025
113	D-CRLA/734/2022 CRLA/734/2022	MANGULU JHODIA MP	BISWAJIT RANJAN TRIPATHY	604/2025
114	D-CRLA/5858/2025 CRLA/ /	SAYAD JABID MP	SUKANTA KUMAR NAYAK	605/2025
115	D-CRLA/5858/2025 CRLA/ /	SAYAD JABID MP	SUKANTA KUMAR NAYAK	606/2025
116	D-WA/7553/2025 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1176/2025
117	D-WA/7553/2025 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1177/2025
118	D-WA/7549/2025 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY, A.G.A.	1178/2025
119	D-WA/7549/2025 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY, A.G.A.	1179/2025
120	D-WA/7550/2025 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY, A.G.A.	1180/2025

121	D-WA/7550/2025 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY, A.G.A.	1181/2025
122	D-WA/7557/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	1182/2025
123	D-WA/7557/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS, A.G.A.	1183/2025
124	D-WA/7603/2025 WA/ /	UNION OF INDIA MP	BISWAJIT MAHARANA	1184/2025
125	D-WA/7603/2025 WA/ /	UNION OF INDIA MP	BISWAJIT MAHARANA	1185/2025
126	D-WA/7603/2025 WA/ /	UNION OF INDIA MP	BISWAJIT MAHARANA	1186/2025
127	D-WA/51608/2024 WA/3321/2024	STATE OF ODISHA MP	SASWAT DAS,A.G.A	1187/2025
128	D-WA/7580/2025 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1188/2025
129	D-WA/7580/2025 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	1189/2025
130	D-WA/7561/2025 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY, A.G.A.	1190/2025
131	D-WA/7561/2025 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY, A.G.A.	1191/2025
132	D-WA/7652/2025 WA/ /	SUKUMAR DAS MP	ADYASIDHI MISHRA	1192/2025
133	D-WA/7652/2025 WA/ /	SUKUMAR DAS MP	ADYASIDHI MISHRA	1193/2025
134	D-WA/7667/2025 WA/ /	SURESH CHANDRA SINGH MP	GOURI MOHAN RATH	1194/2025
135	D-WA/7366/2025 WA/ /	BIJAY KUMAR DASH MP	RAMA PRASAD DALAI	1195/2025
136	D-WA/37439/2024 WA/2385/2024	BAJRANG SHARDA MP	SOUMYA MISHRA	1196/2025
137	D-WP(C)/7531/2025 WP(C)/5741/2025	SALUKHU BESHRA MP	SANGRAMJIT PANDA	3233/2025
138	D-WP(C)/5975/2025 WP(C)/4597/2025	PRAKASH CHANDRA MOHANTY MP	SIDHESWAR MALLIK	3234/2025
139	D-WP(C)/3949/2025 WP(C)/3087/2025	PREMLATA KAWTIA MP	SOURYA SUNDAR DAS (SR. ADV.), PRANAB KUMAR GHOSE	3235/2025
140	D-WP(C)/3949/2025 WP(C)/3087/2025	PREMLATA KAWTIA MP	SOURYA SUNDAR DAS (SR. ADV.), PRANAB KUMAR GHOSE	3236/2025
141	D-WP(C)/7534/2025 WP(C)/5691/2025	DYNAMIC SECURITY SERVICES, KENDUJHAR MP	BIBHU PRASAD MANSINGH	3237/2025
142	D-WP(C)/7537/2025 WP(C)/5734/2025	BISWARANJAN MISHRA MP	BASUMATI PRADHAN	3238/2025
143	D-WP(C)/7538/2025 WP(C)/ /	STHITI PRAGYAN TRIPATHY MP	PRASANTA KUMAR MISHRA	3239/2025
144	D-WP(C)/7543/2025 WP(C)/5753/2025	NALINI PANDA MP	DILLIP KUMAR MOHAPATRA	3240/2025
145	D-WP(C)/7545/2025 WP(C)/5717/2025	SANTILATA KHUNTIA MP	ARUN KUMAR PATRA	3241/2025
146	D-WP(C)/7544/2025 WP(C)/5707/2025	NABAGHANA BARIK MP	SADASIVA PATRA (1)	3242/2025
147	D-WP(C)/7548/2025 WP(C)/ /	HIMANSU SEKHAR NAYAK MP	ARUN KUMAR PATRA	3243/2025
148	D-WP(C)/51459/2024 WP(C)/31303/2024	BHARATI NAIK MP		3244/2025
149	D-WP(C)/45968/2024 WP(C)/27468/2024	THE CHIEF EXECUTIVE , ODISHA RENEWABLE ENERGY DEVELOPMENT AGENCY MP		3245/2025
150	D-WP(C)/4399/2025 WP(C)/3573/2025	NARENDRA KUMAR SA MP	BIBHU PRASAD DAS	3246/2025
151	D-WP(C)/7559/2025 WP(C)/ /	NRUSINGH CHARAN MOHANTY MP	SWAPNIL ROY	3247/2025
152	D-WP(C)/13899/2024	MOHINI MOHAN SAHOO	SIDHANT DWIBEDI	

	WP(C)/7579/2024	MP		3248/2025
153	D-WP(C)/9971/2023	ANTARYAMI MISHRA	SANGRAMJIT PANDA	
	WP(C)/9971/2023	MP		3250/2025
154	D-WP(C)/9971/2023	ANTARYAMI MISHRA	SANGRAMJIT PANDA	
	WP(C)/9971/2023	MP		3251/2025
155	D-WP(C)/7569/2025	SAYED ARSAD ALI	PRASANTA KUMAR SATAPATHY	
	WP(C)/ /	MP		3252/2025
156	D-WP(C)/7570/2025	RAGHUNATH JENA	SIDHARTHA MISHRA	
	WP(C)/5716/2025	MP		3253/2025
157	D-WP(C)/7576/2025	BALARAM BISOI	TRILOCHAN PANIGRAHI	
	WP(C)/ /	MP		3254/2025
158	D-WP(C)/7581/2025	BASANTA KUMAR MALLICK	TRILOCHAN PANIGRAHI	
	WP(C)/ /	MP		3255/2025
159	D-WP(C)/37246/2021	CHITTARANJAN SETHI		3256/2025
	WP(C)/37246/2021	MP		
160	D-WP(C)/37246/2021	CHITTARANJAN SETHI		3257/2025
	WP(C)/37246/2021	MP		
161	D-WP(C)/7586/2025	ROSHNA MANJARI PANDA	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		3258/2025
162	D-WP(C)/43836/2024	SANTOSH KUMAR BEHERA	SISIRA PANIGRAHI	
	WP(C)/25833/2024	MP		3259/2025
163	D-WP(C)/53346/2024	DRIEMS UNIVERSITY, CUTTACK		3260/2025
	WP(C)/2244/2025	MP		
164	D-WP(C)/7595/2025	ODISHA STATE FINANCIAL CORPORATION	KIRAN KUMAR PATEL	
	WP(C)/ /	MP		3261/2025
165	D-WP(C)/7598/2025	NARASINGHA JENA	AJAYA KUMAR PRADHAN	
	WP(C)/ /	MP		3262/2025
166	D-WP(C)/45514/2024	LOKANATH NAIK		3263/2025
	WP(C)/28564/2024	MP		
167	D-WP(C)/52779/2024	DAYANIDHI BURUDI		3264/2025
	WP(C)/32368/2024	MP		
168	D-WP(C)/7599/2025	M/S EVOS BUILDCON PVT.LTD	SAIBRATA RATH	
	WP(C)/5754/2025	MP		3265/2025
169	D-WP(C)/7601/2025	SANTILATA PATRA	SAIBRATA RATH	
	WP(C)/ /	MP		3266/2025
170	D-WP(C)/3905/2025	SHANTI MAHANANDA	DWARIKA PRASAD MOHANTY	
	WP(C)/3304/2025	MP		3267/2025
171	D-WP(C)/4615/2025	JALANDHAR NAYAK	RAGHUNATH DASMOHAPATRA	
	WP(C)/3697/2025	MP		3268/2025
172	D-WP(C)/7613/2025	BHABAGRAHI PARIDA	SANGRAM MISHRA	
	WP(C)/ /	MP		3269/2025
173	D-WP(C)/7622/2025	JOTIMADHAB GADANAYAK	NIRAJ KUMAR SETHI	
	WP(C)/ /	MP		3270/2025
174	D-WP(C)/7625/2025	BIDYADHAR PATRA	PATANJALI TRIPATHY	
	WP(C)/ /	MP		3271/2025
175	D-WP(C)/7624/2025	M/S. GREEN FIELD SCHOOL, KEONJHAR	SOMALEEN PATNAIK	
	WP(C)/ /	MP		3272/2025
176	D-WP(C)/7628/2025	PANKAJ KUMAR DUTTA	SOHAN MISHRA	
	WP(C)/ /	MP		3273/2025
177	D-WP(C)/7632/2025	NIRANJAN BARIK	SUBHRANSU BHUSAN MOHANTY	
	WP(C)/ /	MP		3274/2025
178	D-WP(C)/7638/2025	M/S.ABHIPASA CONTRUCTION,BBSR, KHURDA	CHHATA RANAJAN DAS	
	WP(C)/ /	MP		3275/2025
179	D-WP(C)/7641/2025	BASANTI BISWAL	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		3276/2025
180	D-WP(C)/7639/2025	BAIKUNTHA NATH DAS	PRITAM KUMAR MOHANTY	
	WP(C)/ /	MP		3277/2025
181	D-WP(C)/31393/2024	MANOJ KUMAR SINGH		3278/2025
	WP(C)/21791/2024	MP		
182	D-WP(C)/30222/2024	JHARANA MALLIK@MALIK	SURYAKANTA DASH	
	WP(C)/17284/2024	MP		3279/2025
183	D-WP(C)/7663/2025	SUDARSHAN SUNDARAY	BIKRAM KESHARI RAJ	
	WP(C)/ /	MP		3280/2025

184	D-WP(C)/39604/2024 WP(C)/25985/2024	JITENDRA SAMAL MP		3282/2025
185	D-WP(C)/7607/2025 WP(C)/ /	M/S. INDERA MOTORS MP	KSHIROD KUMAR SAHOO	3283/2025
186	D-WP(C)/1233/2025 WP(C)/1678/2025	SODI BHIMA RAO MP	JYOTI RANJAN DEO	3284/2025
187	D-WP(C)/1233/2025 WP(C)/1678/2025	SODI BHIMA RAO MP	PAMI RATH	3285/2025
188	D-WP(C)/38864/2024 WP(C)/25902/2024	SUSHIL KUMAR PANIGRAHI MP		3286/2025
189	D-WP(C)/6490/2025 WP(C)/5301/2025	SARAT KUMAR BARAL MP	SRINIBASH SATAPATHY	3287/2025
190	D-WP(C)/7672/2025 WP(C)/ /	M/S S.K.TRIPATHY AND MTFC AND MTAS MP	SHARADA TARI RESTAURANT AND MAA TARINI TRANSPORT	3288/2025
191	D-WP(C)/7683/2025 WP(C)/ /	SASHIBHUSAN MOHAPATRA MP	RANJAN PATNAIK	3289/2025
192	D-WP(C)/7682/2025 WP(C)/ /	RABINDRA NAYAK MP	SAIBRATA RATH	3290/2025
193	D-WP(C)/50160/2024 WP(C)/30421/2024	ROOTS CORPORATION LIMITED, MUMBAI MP	SOUMYA MISHRA	3291/2025
194	D-WP(C)/7610/2025 WP(C)/ /	M/S. SAKUNTALA ENTERPRISES MP	KANANBALA ROY CHOUDHURY	3292/2025
195	D-WP(C)/7688/2025 WP(C)/ /	MANAS KUMAR PRADHAN MP	BHOJARAJ SETH	3293/2025
196	D-WP(C)/7689/2025 WP(C)/ /	M/S. ASHIRBAD MOTORS, BOLANGIR MP	ABHILASH MISHRA	3294/2025
197	D-WP(C)/7164/2025 WP(C)/ /	BIKRAM SINGH MP	SAILAZA NANDAN DAS	3295/2025
198	D-WP(C)/7692/2025 WP(C)/ /	M/S GHANASHYAM MISRA AND SONS (P) MP	SATRAJIT PRASAD SARANGI	3296/2025
199	D-WP(C)/7697/2025 WP(C)/ /	RAMACHANDRA SATPATHY MP	ABHILASH MISHRA	3297/2025
200	D-WP(C)/7698/2025 WP(C)/ /	BAYER CROPSCIENCE LTD., MAHARASHTRA MP	TRARUN CHATTERJEE	3298/2025
201	D-WP(C)/7702/2025 WP(C)/ /	MAHABIR JENA MP	PRAFULLA KUMAR KAR	3299/2025
202	D-WP(C)/7709/2025 WP(C)/ /	SUCHITRA MOHAPATRA MP	DIPTI RANJAN MOHAPATRA	3300/2025
203	D-WP(C)/7657/2025 WP(C)/ /	GIRISH CHANDRA BARIK MP	SUKANTA KUMAR DALAI	3301/2025
204	D-WP(C)/7713/2025 WP(C)/ /	SRI NITYANANDA MOHANTY MP	DIPTI RANJAN MOHAPATRA	3302/2025
205	D-WP(C)/2942/2010 WP(C)/2942/2010	SK.ALLARAKHA MP	M/S.S.K.NAYAK	3303/2025
206	D-WP(C)/7716/2025 WP(C)/ /	DHRUBA CHARAN DAS MP	BAURI BANDHU CHAMPATIRAY	3304/2025
207	D-WP(C)/7719/2025 WP(C)/ /	MAMATAMAYEE LENKA MP	DIPTI RANJAN MOHAPATRA	3305/2025
208	D-WP(C)/7661/2025 WP(C)/ /	ABHINANDAN BISWAL MP	SUKANTA KUMAR DALAI	3306/2025
209	D-WP(C)/7725/2025 WP(C)/ /	BUDHIA SAHU MP	SANTOSH KUMAR ROUT	3307/2025
210	D-WP(C)/7727/2025 WP(C)/ /	PRATA KUMAR BAI MP	SANTOSH KUMAR ROUT	3308/2025
211	D-WP(C)/7728/2025 WP(C)/ /	M/S SRI SHUV ENTERPRISERS MP	FALGUNI RAJGURU MOHAPATRA	3309/2025
212	D-WP(C)/7729/2025 WP(C)/ /	PARSURAM APAT MP	SANTOSH KUMAR ROUT	3310/2025
213	D-WP(C)/7730/2025 WP(C)/ /	MANORAMA BEHERA MP	DIPTI RANJAN MOHAPATRA	3311/2025
214	D-WP(C)/7731/2025 WP(C)/ /	BAYER CROPSCIENCE LTD., MAHARASHTRA MP	TRARUN CHATTERJEE	3312/2025
215	D-WP(C)/7732/2025	DHIRAJ PODAR	SANTOSH KUMAR ROUT	

	WP(C)/ /	MP		3313/2025
216	D-WP(C)/7733/2025	CHAKRADHAR SASMAL	DIPTI RANJAN MOHAPATRA	
	WP(C)/ /	MP		3314/2025
217	D-WP(C)/7735/2025	BASANTA RAGADA	SANTOSH KUMAR ROUT	
	WP(C)/ /	MP		3315/2025
218	D-WP(C)/7736/2025	M/S. GHANASHYAM MISHRA AND SONS (BARTDA, PRASAD, SANKAR)	BARDA, PRASAD, SANKAR	
	WP(C)/ /	MP		3316/2025
219	D-WP(C)/7737/2025	M/S. AADI POWERTECH, CUTTACK	SIDHARTH SHANKAR PADHY	
	WP(C)/ /	MP		3317/2025